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Central Administrative Tribunal, Principal Bench

Original Application No. 1740/2003

New Delhi, this the 2nd day of January, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. R.K. Upadhyaya, Member (A)

Ex. Head Constable Udham Singh No. 160SW
S/o Shri Babu Lal,
R/o village Saranth PO Mai
PS Sadabad, District Hattas. ...Applicant

(By Advocate: Shri Sachin Chauhan)

Versus

1. Union of India through,
Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Add DCP,
South-West District,
Hauz Khas, New Delhi.
3. Joint Commissioner of Police,
South-west District,
PHQ, MSO Building,
New Delhi. ...Respondents

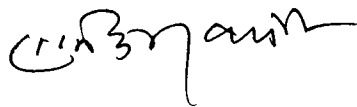
(By Advocate: Shri Ashwini Bhardwaj proxy for
Shri Rajan Sharma)


O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that because of the inadvertent mistake, documents of some other inquiry had been appended. He may be allowed to withdraw the present application with liberty to file a fresh one on the same cause.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(R.K. Upadhyaya)
Member (A)


(V.S. Aggarwal)
Chairman

/dkm/